

(b) if so, what is the nature of the complaint; and

(c) what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SHAM NATH): (a) to (c) No complaint has been received against any Information Officer working as such in Jammu and Kashmir, excepting the point raised in the Unstarred Question No. 543 answered in this House on 19th September, 1963.

SHRI A. M. TARIQ: Is there any official of the Government of India whose services have been lent to the Kashmir Government and may I know whether any complaint has been received against him?

SHRI SHAM NATH: There is a Central Government officer who is on deputation with the Jammu and Kashmir Government. A complaint was received against that officer

SHRI A. M. TARIQ: May I know whether that officer is being called back to the Government of India services?

SHRI SHAM NATH: Yes; it has been decided to call back that officer but that has nothing to do with the said complaint.

*469. [The questioner (SHRI BHUPESH GUPTA) was absent. For answer, vide col. 3723 infra.]

INTEGRATION OF EMPLOYEES STATE INSURANCE WITH PROVIDENT FUND SCHEMES

*470. SHRIMATI DEVAKI GOPI-DAS: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state how far the programmes of integrating Employees State Insurance with Provident Fund Schemes has progressed?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): The matter was considered by the Standing Labour Committee at its meeting held in October, 1962. As recommended by the Committee, further consideration of the question of integration of Employees State Insurance and Provident Fund Schemes has been postponed for three years. The Tripartite Committee since set up to review the working of the Employees State Insurance Scheme may, however, also deal with this matter.

SHRI ARJUN ARORA: May I know whether it is not a fact that four years back the Menon Committee presided over by Mr. V. K. R. Menon recommended such integration and even then the Government said that the matter was under consideration? And why is this matter being delayed and why are not the employees offered an integrated social security scheme?

SHRI D. SANJIVAYYA: It is a fact that in 1958 the Menon Committee reported that these social security schemes should be amalgamated but in the Labour Standing Committee meeting held in October 1962 it was decided that these recommendations might be kept in abeyance for three years.

*471. [The questioner (SHRI SITARAM JAIPURIA) was absent. For answer, vide col. 3723-24 infra.]

*472. (The questioner (SHRI M. P. BHARGAVA) was absent. For answer, vide col. 3724 infra.)

LABOUR STRIKES

*473. SHRI R. N. KAKATI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) what is the total number of labour strikes that took place in various industries including Govern-

ment enterprises during the period of emergency up to the end of December 1963; and

(b) what is the total number of working days lost in these strikes?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND EMPLOYMENT AND FOR PLANNING (SHRI C. R. PATTABHI RAMAN): (a) and (b) The information is not readily available and is being collected.

SHRI R. N. KAKATI: May I know when the information will be available?

SHRI C. R. PATTABHI RAMAN: The process of collection is still going on and I expect it won't take much time.

SHRI FARIDUL HAQ ANSARI: May I know from the hon. Minister when notice of this question was given? It must have been given at least a month ahead and may I know why the information has not been collected yet?

SHRI D. SANJIVAYYA: The information is required industry-wise and therefore it takes a lot of time. We have to get the information from the various State Governments and also from the Regional Labour Commissioners.

नेफा में मारे गए सैनिक

*४७४. श्री विमलकुमार मन्नालाल जी चौरड़िया : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) १९६२ में चीनी आक्रमण के दौरान चुगल, सेला और बोमडीला में हमारे कितने सैनिक मारे गए ; और

(ख) क्या नीमच की सी०आर०पी० के सैनिकों को भी उक्त मोर्चों पर तैनात किया गया था ?

†[SOLDIERS KILLED IN NEFA

*474. SHRI V. M. CHORDIA: Will the Minister of DEFENCE be pleased to state:

(a) what is the number of our soldiers killed at Chusul, Sela and Bomdila during the Chinese attack in 1962; and

(b) whether the soldiers of C.R.P. of Neemuch were also posted at the said fronts?]

प्रतिरक्षा मंत्रालय में प्रतिरक्षा उपमंत्री (श्री डी० आर० चव्हाण): (क) ५६० ।

(ख) सेटुल रिजर्व पुलिस की एक कम्पनी बोमडीला पर तैनात की गई थी ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI D. R. CHAVAN): (a) 590.

(b) One Company of the Central Reserve Police was posted at Bomdila.]

श्री विमलकुमार मन्नालाल जी चौरड़िया : क्या श्रीमान् यह बतलाने की कृपा करेंगे कि जो कम्पनी वहाँ रखी गई थी उसमें से कितने लोग मारे गये ?

SHRI D. R. CHAVAN: Nobody was killed from that Company.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या श्रीमान् यह बतलाने की कृपा करेंगे कि वहाँ पर कितने चीनी सैनिक मारे गये ? क्या इस बारे में सरकार के पास कोई जानकारी है अथवा नहीं ?

SHRI Y. V. CHAVAN: We have no information about it.

SHRI A. D. MANI: The Minister said that the number was 590. Does this number include those who are missing

†[] English translation.